

Monthly Information Bulletin on Corporate Sector

January 2016

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st JANUARY 2016

1. The total number of companies registered in the country as on 31st January 2016, stood at 1,527,085. Of them, 283,177 companies were closed; 528 companies were assigned dormant status as per the Companies Act, 2013; 138,787 companies have not filed their statutory annual filings for 3 years consecutively; 5,442 companies were under liquidation; 22,869 companies were in the process of being struck-off and 172 companies were in the process of being re-activated. Taking the above into account, there were 1,076,110 active companies as on 31st January, 2016.

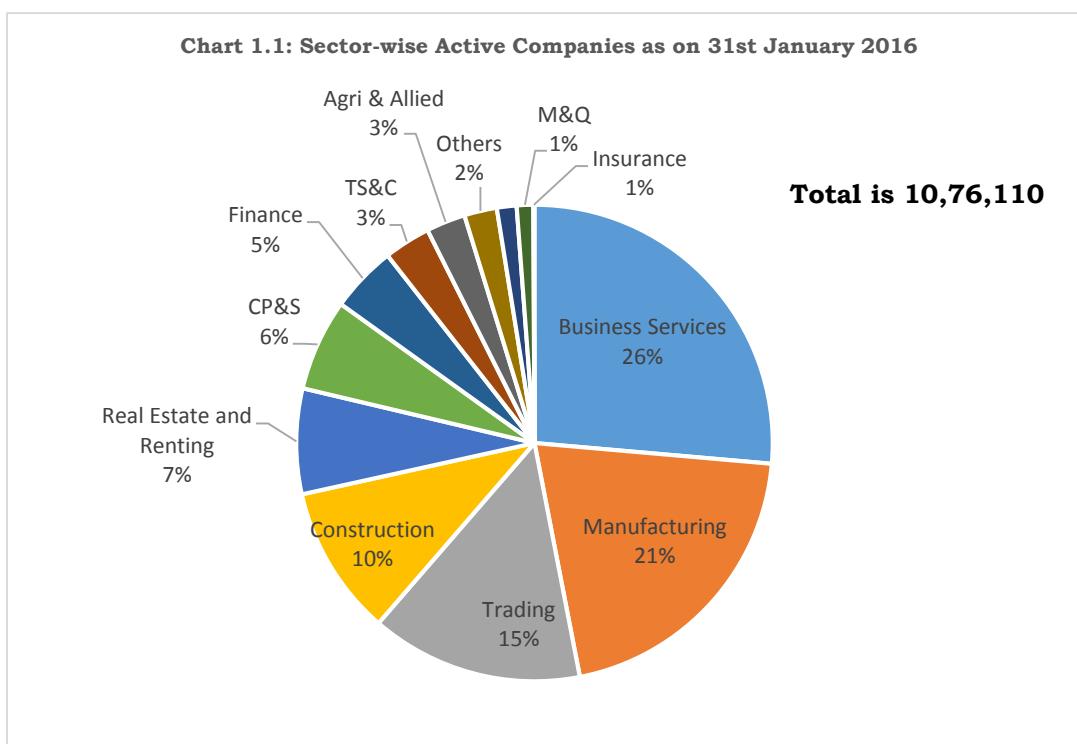
2. Out of the 283,177 closed companies, about 10,350 companies were liquidated/dissolved; 250,134 companies were defunct (and hence struck-off); 16,708 companies were amalgamated/ merged with other companies; 5,985 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 31st January 2016.

3. Out of the 1,069,428 active companies limited by shares; 10,05,987 were Private and 63,441 were Public companies, of which 6,828 were Listed and 56,613 were Unlisted Companies (**Table 1.2**).

4. Authorized Capital wise distribution of active companies as on 31st January, 2016 (**Table-1.3**) indicates that about 66.50% of companies (715,635 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.13% of companies (22,895 in number) have authorized capital of above Rs.10 crore each.

5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (307,237), followed by Delhi (283,796) and West Bengal (188,062). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (225,771), followed by Delhi (204,429) and West Bengal (138,859) as on 31st January, 2016 (**Table-1.4**).

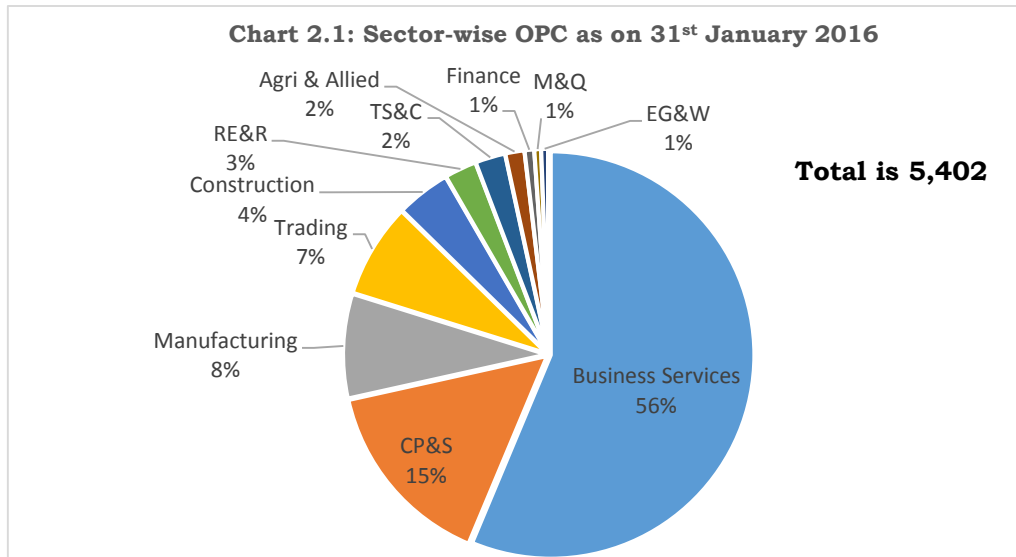
6. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.84 lakh) followed by Manufacturing (2.21 lakh), Trading (1.55 lakh) and Construction (1.10 lakh). Business Services comprise of Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-1.5 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, and 'CP&S' is 'Community, Personal & Social Services'. 23,838 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

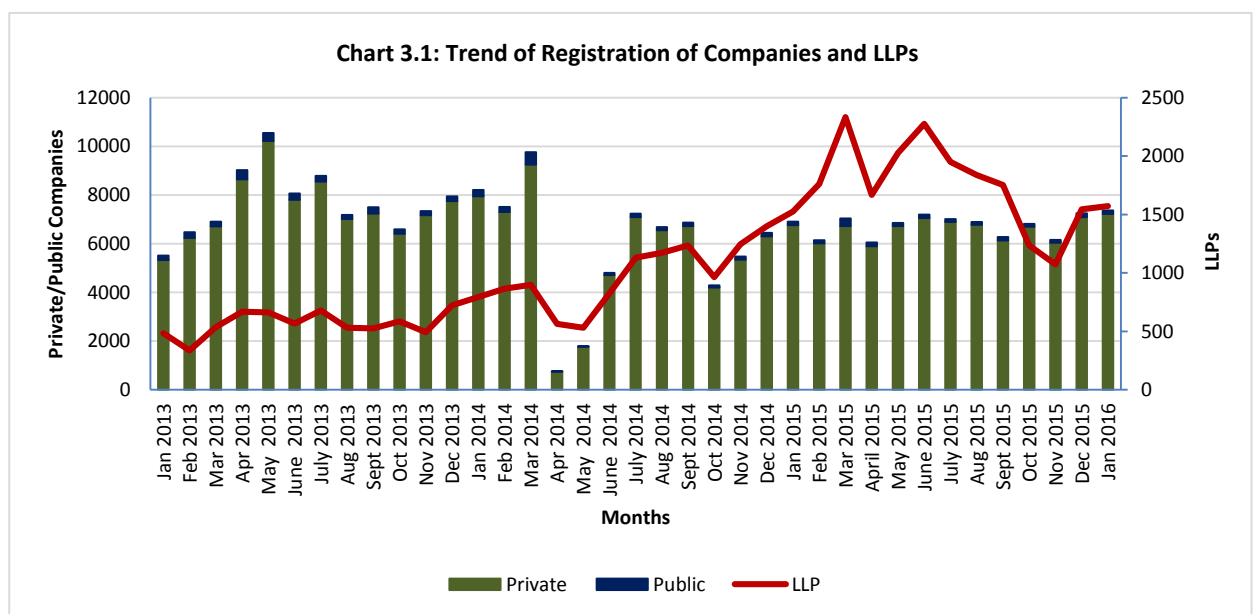
7. Up to 31st January 2016, a total number of 5,402 One Person Companies (OPCs) were registered with collective authorized capital of Rs. 136.79 crore. Economic activity wise classification of OPC up to 31st January 2016 reveals that highest number of OPC are in Business Services (3,042) followed by Community, Personal & Social Services (822), Manufacturing (448) and Trading (406) (**Chart 2.1**). During the month of January 2016, a total of 386 OPC were registered with authorized capital of Rs. 8.36 crore. Economic activity wise classification of OPC during the month reveals that highest number of 226 OPC were registered in Business Services, followed by 49 in Community, Personal & Social Services and 42 in Manufacturing (**Table 2.1**). Highest number of 70 OPC were registered in Maharashtra (18.13%), 59 in Delhi (15.28%) and 38 in Uttar Pradesh (9.84%) during the month of January 2016 (**Table-6.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

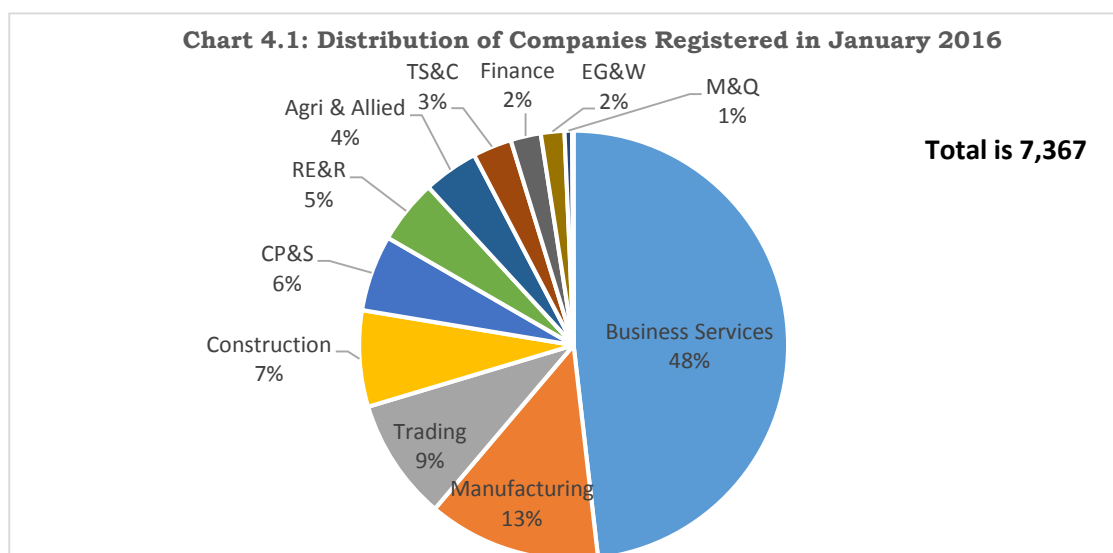
8. An analysis of registration of new companies during January 2013 to January 2016 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (**Chart 3.1**). A total of 7,367 companies were registered in January 2016 as compared to 6,902 in January 2015. A slight increase in registration of companies has been witnessed in January 2016 over the previous month. A decreasing trend is observed in monthly registration of LLPs in last few months with minimum registration of 1,074 LLPs in November, 2015 and has started picking up then. (**Table 3.1**).



IV. REGISTRATION OF NEW COMPANIES DURING JANUARY 2016

9. During the month of January 2016 a total of 7,367 companies were registered with collective authorized capital of Rs. 6,809.86 crore. Of them 7,329 companies were registered as Companies Limited by Shares with authorized capital of Rs. 6,809.47 crore; 35 companies were registered as Limited by Guarantees with authorized capital of Rs. 27 lakh; and 3 Companies were registered as Unlimited Company with authorized capital of Rs. 12 lakh (**Table-4.1**).

10. Economic-activity wise classification of companies registered during January 2016 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (3,549) followed by Manufacturing (959), Trading (676), Construction (534) and Community, Personal & Social Services (422).



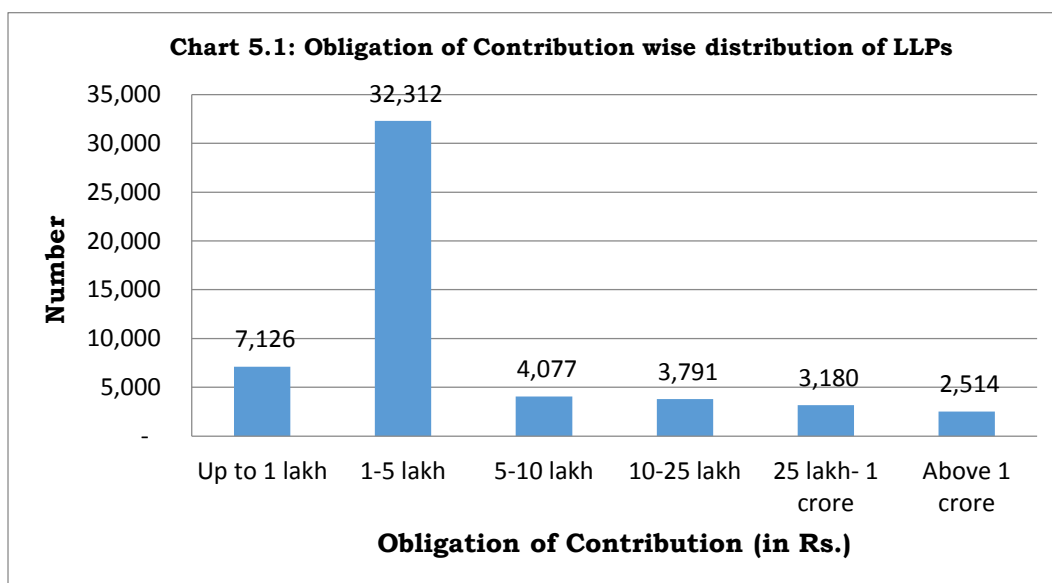
'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting

11. During January 2016, 1,307 (17.74%) companies were registered in Maharashtra, followed by 1,245 (16.90%) in Delhi, and 722 (9.80%) in Uttar Pradesh (**Table-4.3**).

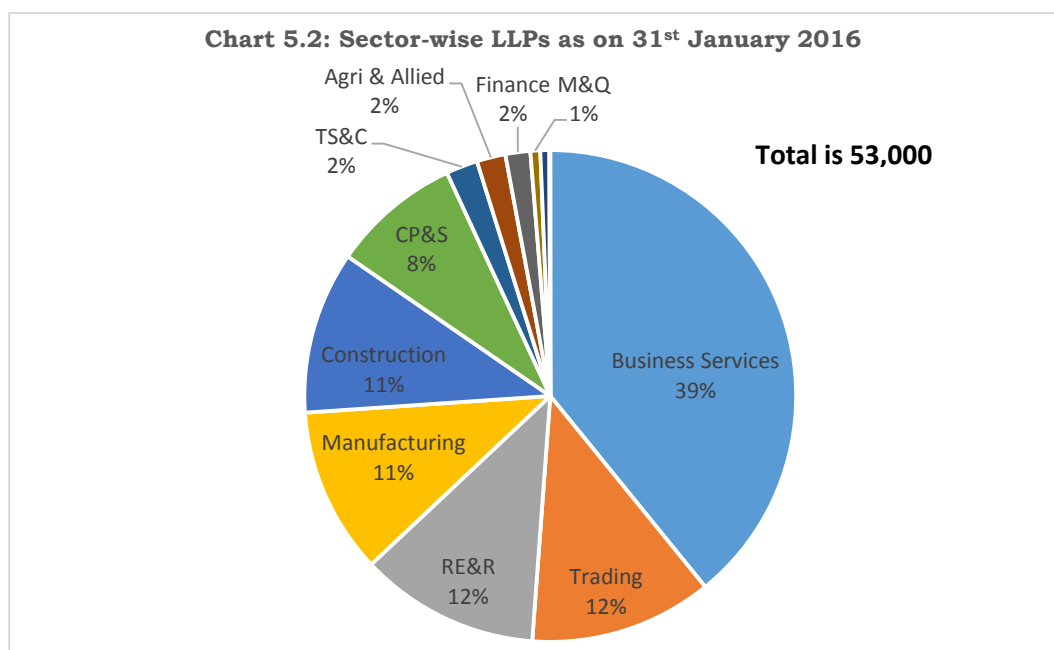
V. Limited Liability Partnerships (LLP) and Foreign Companies

12. As on 31st January 2016, a total number of 53,856 LLPs were registered in the country, of which 53,000 of them were active. About 74.41% active LLPs (39,438 in number) have obligation of contribution less than or equal Rs. 5 lakh

each; and only about 4.74% (2,514 in number) of LLPs have obligation of contribution above Rs.1 crore each (**Table-5.1 and Chart 5.1**).

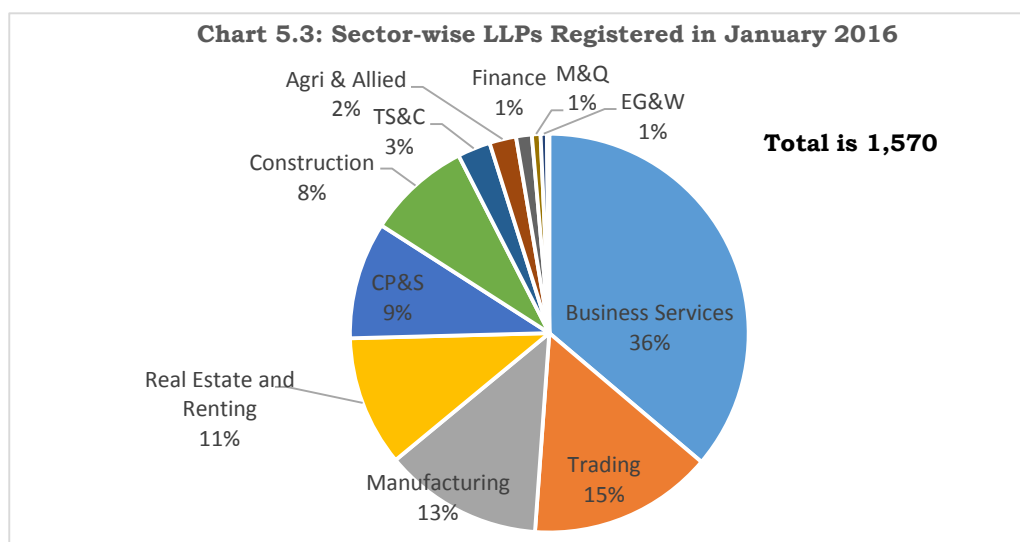


13. Broad economic sector wise classification of active LLPs as on 31st January 2016 reveals that Service sector account for 39,881 LLPs, followed by Industry and Agriculture sectors accounting for 12,112 and 1,001 respectively. Economic-activity wise classification of active LLPs as on 31st January 2016 reveals that a large number of LLPs are in Business Services (20,747) followed by Trading (6,374), Real Estate & Renting (6,261) and Manufacturing (5,796) (**Table-5.2 & Chart 5.2**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services', 'RE&R' is Real Estate and Renting.

14. A total of 1,570 Limited Liability Partnerships (LLPs) were registered during January 2016 with collective obligation of contribution of Rs. 234.47 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 568 LLPs were registered in Business Services, followed by 235 in Trading and 202 in Manufacturing (**Table-5.3 and Chart 5.3**). Highest number of 461 LLPs were registered in Maharashtra (29.36%) followed by 265 in Delhi (16.88%) during the month of January 2016 (**Table-6.1**).



'EG&W' is Electricity, Gas and Water, 'M&Q' is Mining & Quarrying, TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services'.

Foreign Companies

15. As on 31st January 2016, a total of 3,333 foreign companies were doing business in India. During the month of January 2016, 11 foreign companies were registered in India with 3 each in Delhi and Maharashtra, 2 in Haryana, and 1 each in Karnataka, Tamil Nadu and Uttarakhand. Of these 11 foreign companies, 9 were registered under Business Services and 1 each under Community Personal & Social Services and Trading.

Table 1.1 Summary Statement on Companies in India as on 31st January 2016		
1	Companies Registered as on 31st January 2016	1,527,085
2	Number of Closed Companies	283,177
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	10,350
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	250,134
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	16,708
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	5,985
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	528
4	Number of Companies not having filed statutory annual filings consecutively for three years	138,787
5	Number of Companies under Liquidation	5,442
6	Number of Companies which are under the process of Section 560 of the Companies Act, 1956	22,869
7	Number of Companies lying AIPG (Active in Progress)	172
	Number of Active companies	1,076,110
	Of which	
	Companies Limited by Shares	1,069,428
	Companies Limited by Guarantees	6,285
	Unlimited Companies	397

Note: 1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2 : Active Companies Limited by Shares as on 31st January 2016				
Sl. No.	Companies Limited by Shares	Government	Non-Government	Total
1	Public Limited	1,071	62,370	63,441
	<i>Of which-</i>			
<i>i</i>	<i>Listed</i>	68	6,760	6,828
<i>ii</i>	<i>Unlisted</i>	1,003	55,610	56,613
2	Private Limited	432	1,005,555	1,005,987
	Of which			
	One Person Company	-	5,402	5,402
	Total	1,503	1,067,925	1,069,428

Table 1.3: Authorized Capital-wise Active Companies as on 31st January 2016**(Authorized Capital in Rs. Crore)**

Sl. No.	Authorised Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	373,144	3,684.35	1,684	1.88	374,828	3,686.23
2	Above 1 lakh to 5 lakh	191,047	8,078.05	9,918	494.12	200,965	8,572.17
3	Above 5 lakh to 10 lakh	133,784	13,099.93	6,058	577.23	139,842	13,677.16
4	Above 10 lakh to 25 lakh	88,145	18,258.60	5,254	1,137.22	93,399	19,395.82
5	Above 25 lakh to 50 lakh	72,410	31,295.75	5,126	2,332.41	77,536	33,628.15
6	Above 50 lakh to 1 crore	60,140	53,473.58	7,574	7,128.37	67,714	60,601.95
7	Above 1 crore to 2 crore	35,647	59,041.75	5,136	8,809.55	40,783	67,851.29
8	Above 2 crore to 5 crore	32,986	119,690.51	8,252	32,552.89	41,238	152,243.41
9	Above 5 crore to 10 crore	11,152	87,589.48	5,758	45,782.65	16,910	133,372.14
10	Above 10 crore to 25 crore	6,905	114,284.40	4,869	83,134.62	11,774	197,419.02
11	Above 25 crore to 100 crore	4,128	203,494.81	3,537	184,816.62	7,665	388,311.43
12	Above 100 crore to 500 crore	1,216	262,136.45	1,216	263,825.59	2,432	525,962.03
13	Above 500 crore to 1000 crore	145	111,226.31	231	182,809.41	376	294,035.72
14	Above 1000 crore	149	555,714.85	499	2,314,655.22	648	2,870,370.08
	Total	1,010,998	1,641,068.82	65,112	3,128,057.78	1,076,110	4,769,126.60

Table 1.4: State/UT-wise Status of Companies Registered as on 31st January 2016

Sl. No.	State	Registered	Closed	Annual filings not done for 3 years	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A& N Islands	279	5	46	-	-	-	2	226
2	Andhra Pradesh	22,947	2,280	5,378	1	53	204	4	15,027
3	Arunachal Pradesh	500	236	9	-	2	61	-	192
4	Assam	9,502	2,763	174	-	14	1,214	-	5,337
5	Bihar	21,551	2,618	1,205	12	40	3,235	4	14,437
6	Chandigarh	13,092	4,153	1,090	2	70	38	-	7,739
7	Chhattisgarh	7,900	1,098	243	3	1	23	1	6,531
8	Dadar Nagar Haveli	450	49	45	-	-	9	-	347
9	Daman and Diu	309	59	15	1	1	35	-	198
10	Delhi	283,796	48,377	28,095	121	702	2,050	22	204,429
11	Goa	7,532	1,460	440	-	11	678	-	4,943
12	Gujarat	84,260	15,314	10,829	13	579	2,642	9	54,874
13	Haryana	29,061	2,928	2,157	50	38	245	1	23,642
14	Himachal Pradesh	4,944	1,207	411	1	20	100	-	3,205
15	Jammu and Kashmir	4,222	629	976	-	15	72	-	2,530
16	Jharkhand	9,614	1,157	614	-	12	732	1	7,098
17	Karnataka	84,518	16,254	7,828	21	460	844	7	59,104
18	Kerala	39,625	10,776	2,199	59	300	132	6	26,153
19	Lakshadweep	12	-	-	-	-	-	-	12
20	Madhya Pradesh	31,013	7,745	1,322	4	76	149	-	21,717
21	Maharashtra	307,237	43,987	33,743	62	1,362	2,254	58	225,771
22	Manipur	433	154	17	-	-	35	1	226
23	Meghalaya	947	325	13	-	1	70	-	538
24	Mizoram	104	53	7	-	-	7	-	37
25	Nagaland	489	263	25	-	1	34	-	166
26	Odisha	19,409	5,600	567	4	62	201	-	12,975
27	Puducherry	2,830	1,165	227	-	8	4	-	1,426
28	Punjab	26,823	8,773	2,003	10	116	112	1	15,808
29	Rajasthan	47,676	8,301	1,384	17	76	2,108	1	35,789
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	119,334	28,962	15,381	32	308	1,510	27	73,114
32	Telangana	81,722	7,648	17,160	5	226	816	16	55,851
33	Tripura	356	83	5	-	-	38	-	230
34	Uttar Pradesh	71,436	12,504	4,319	23	217	731	8	53,634
35	Uttarakhand	5,100	789	81	-	14	271	-	3,945
36	West Bengal	188,062	45,462	779	87	657	2,215	3	138,859
Total		1,527,085	283,177	138,787	528	5,442	22,869	172	1,076,110

Note: AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress

Table 1.5: Economic Activity-wise Active Companies as on 31st January 2016
(Authorized Capital in Rs. Crore)

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	25,739	18,053.83	2,864	33,029.61	28,603	51,083.45
II	Industry	331,733	805,073.58	25,560	1,746,716.26	357,293	2,551,789.84
1	<i>Manufacturing</i>	203,618	447,819.23	17,607	670,341.16	221,225	1,118,160.39
i	<i>Food stuffs</i>	25,641	45,938.95	2,490	34,116.12	28,131	80,055.07
ii	<i>Leather & products thereof</i>	2,547	3,247.59	178	1,843.97	2,725	5,091.56
iii	<i>Machinery & Equipments</i>	47,847	162,321.60	3,249	301,483.03	51,096	463,804.64
iv	<i>Metals & Chemicals, and products thereof</i>	73,733	175,168.02	7,607	266,008.63	81,340	441,176.65
v	<i>Others</i>	9,684	13,404.80	474	10,243.66	10,158	23,648.46
vi	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	13,398	12,506.12	828	14,516.60	14,226	27,022.72
vii	<i>Textiles</i>	28,425	32,599.49	2,610	41,004.18	31,035	73,603.66
viii	<i>Wood Products</i>	2,343	2,632.66	171	1,124.98	2,514	3,757.63
2	<i>Construction</i>	104,181	189,463.24	5,418	232,052.78	109,599	421,516.01
3	<i>Electricity, Gas & Water companies</i>	12589	133,543.13	1,799	786,791.37	14,388	920,334.49
4	<i>Mining & Quarrying</i>	11,345	34,247.98	736	57,530.96	12,081	91,778.94
III	Services	631,720	783,666.82	34,656	1,179,573.11	666,376	1,963,239.92
1	<i>Business Services</i>	273,766	282,953.53	10,206	409,985.24	283,972	692,938.77
2	<i>Trading</i>	148,772	157,805.70	6,328	111,106.96	155,100	268,912.67
3	<i>Real Estate and Renting</i>	72,960	67,502.56	3,995	33,296.34	76,955	100,798.90
4	<i>Community, personal & Social Services</i>	63,005	68,928.40	3,854	115,865.74	66,859	184,794.15
5	<i>Finance</i>	39,940	157,379.17	8,658	268,319.82	48,598	425,698.99
6	<i>Transport, storage and Communications</i>	32,604	46,670.00	1,476	199,762.41	34,080	246,432.41
7	<i>Insurance</i>	673	2,427.44	139	41,236.59	812	43,664.03
IV	Others	21,806	34,274.59	2,032	168,738.79	23,838	203,013.39
Total		1,010,998	1,641,068.82	65,112	3,128,057.78	1,076,110	4,769,126.60

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Table 2.1: Economic Activity-wise One Person Company (Authorized Capital in Rs. Lakh)					
Sl. No.	Economic Activity	Up to 31.01.2016		During January 2016	
		Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	82	2.97	3	2.50
II	Industry	740	24.08	59	132.80
1	Manufacturing	448	13.02	42	63.10
2	Construction	233	9.19	12	55.70
3	Electricity, Gas & Water companies	30	1.13	4	13.00
4	Mining & Quarrying	29	0.74	1	1.00
III	Services	4,579	109.65	324	700.38
1	Business Services	3,042	67.70	226	483.40
2	Trading	406	11.43	30	86.50
3	Real Estate and Renting	138	4.72	10	32.00
4	Community, personal & Social Services	822	20.49	49	86.38
5	Finance	41	1.75	2	2.00
6	Transport, storage and Communications	129	3.46	7	10.10
7	Insurance	1	0.10	0	-
IV	Others	1	0.10	-	-
	Total	5,402	136.79	386	835.68

Table 3.1: Number of Companies and LLPs Registered during the months				
Month	Public Companies	Private Companies	Total Companies	LLP
January 2013	182	5,326	5,508	483
February 2013	243	6,229	6,472	337
March 2013	202	6,708	6,910	535
April 2013	383	8,643	9,026	666
May 2013	324	10,222	10,546	662
June 2013	260	7,804	8,064	565
July 2013	230	8,554	8,784	679
August 2013	171	7,010	7,181	531
September 2013	271	7,227	7,498	524
October 2013	175	6,410	6,585	586
November 2013	169	7,166	7,335	493
December 2013	204	7,740	7,944	722
January 2014	256	7,950	8,206	792
February 2014	213	7,300	7,513	865
March 2014	508	9,247	9,755	897
April 2014	27	738	765	562
May 2014	29	1,760	1,789	531
June 2014	89	4,712	4,801	825
July 2014	139	7,090	7,229	1,131
August 2014	130	6,546	6,676	1,171
September 2014	139	6,725	6,864	1,235
October 2014	89	4,194	4,283	963
November 2014	125	5,346	5,471	1,244
December 2014	150	6,296	6,446	1,399
January 2015	144	6,758	6,902	1,526
February 2015	129	6,009	6,138	1,761
March 2015	308	6,723	7,031	2,334
April 2015	156	5,896	6,052	1,666
May 2015	132	6,725	6,857	2,026
June 2015	148	7,052	7,200	2,276
July 2015	127	6,886	7,013	1,949
August 2015	129	6,769	6,898	1,836
September 2015	137	6,131	6,268	1,753
October 2015	119	6,688	6,807	1,233
November 2015	110	6,040	6,150	1,074
December 2015	151	7,093	7,244	1,545
January 2016	150	7,217	7,367	1,570

Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Company Limited by Shares	8	601,204.00	7,321	79,742.80	7,329	680,946.80
i	OPC	-	-	386	835.68	386	835.68
ii	Private	3	202.00	6,794	75,441.62	6,797	75,643.62
iii	Public	5	601,002.00	141	3,465.50	146	604,467.50
2	Company Limited by Guarantee	-	-	35	27.00	35	27.00
i	Private	-	-	31	27.00	31	27.00
ii	Public	-	-	4	-	4	-
3	Unlimited Company	-	-	3	12.00	3	12.00
i	Private	-	-	3	12.00	3	12.00
ii	Public	-	-	-	-	-	-
Total		8	601,204.00	7,359	79,781.80	7,367	680,985.80

Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
I	Agriculture and Allied Activities	1	200.00	-	-	300	4,337.48	5	25.00	306	4,562.48
II	Industry	-	-	3	600,002.00	1,644	26,337.82	19	1,587.00	1,666	627,926.82
1	Manufacturing	-	-	-	-	950	14,462.92	9	1,427.00	959	15,889.92
i	Food stuffs	-	-	-	-	197	2,613.82	1	5.00	198	2,618.82
ii	Leather & products thereof	-	-	-	-	7	65.00	-	-	7	65.00
iii	Machinery & Equipments	-	-	-	-	248	3,376.10	2	1,396.00	250	4,772.10
iv	Metals & Chemicals, and products thereof	-	-	-	-	251	5,489.00	3	20.00	254	5,509.00
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	75	803.00	-	-	75	803.00
vi	Textiles	-	-	-	-	101	1,119.00	2	6.00	103	1,125.00
vii	Wood Products	-	-	-	-	7	25.00	-	-	7	25.00
viii	Others	-	-	-	-	64	972.00	1	-	65	972.00
2	Construction	-	-	1	600,000.00	528	6,791.30	5	35.00	534	606,826.30
3	Electricity, Gas & Water Companies	-	-	2	2.00	125	4,805.10	4	120.00	131	4,927.10
4	Mining & Quarrying	-	-	-	-	41	278.50	1	5.00	42	283.50
III	Services	2	2.000	2	1,000.00	5,270	45,641.00	121	1,853.50	5,395	48,496.50
1	Business Services	1	1.00	2	1,000.00	3,506	22,135.25	40	741.50	3,549	23,877.75
2	Trading	-	-	-	-	653	7,363.36	23	130.00	676	7,493.36
3	Community, personal & Social Services	1	1.00	-	-	416	3,174.68	5	21.00	422	3,196.68
4	Real Estate and Renting	-	-	-	-	351	2,306.11	5	30.00	356	2,336.11
5	Transport, storage and Communications	-	-	-	-	213	1,432.60	3	24.00	216	1,456.60
6	Finance	-	-	-	-	123	8,883.00	45	907.00	168	9,790.00
7	Insurance	-	-	-	-	8	346.00	-	-	8	346.00
Total		3	202.00	5	601,002.00	7,214	76,316.30	145	3,465.50	7,367	680,985.80

Table 4.3: State/UT-wise Registration of Companies during January 2016

(Authorized Capital in Rs. Lakhs)

Sl.No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
1	A&N Islands	-	-	-	-	-	-	-	-	-	-
2	Andhra Pradesh	2	2.00	-	-	184	2,202.89	2	11.00	188	2,215.89
3	Arunachal Pradesh	-	-	-	-	2	20.00	-	-	2	20.00
4	Assam	-	-	-	-	24	358.00	-	-	24	358.00
5	Bihar	-	-	-	-	228	2,243.20	2	20.00	230	2,263.20
6	Chandigarh	-	-	-	-	46	1,496.00	1	5.00	47	1,501.00
7	Chhattisgarh	-	-	-	-	41	412.00	1	100.00	42	512.00
8	Dadra & Nagar Haveli	-	-	-	-	-	-	1	10.00	1	10.00
9	Delhi	-	-	2	2.00	1,223	10,190.96	20	1,651.00	1,245	11,843.96
10	Goa	-	-	-	-	20	123.00	-	-	20	123.00
11	Gujarat	-	-	1	600,000.00	314	3,700.45	7	35.00	322	603,735.45
12	Haryana	-	-	-	-	327	9,546.70	6	40.00	333	9,586.70
13	Himachal Pradesh	-	-	-	-	22	49.00	-	-	22	49.00
14	Jammu and Kashmir	-	-	-	-	19	54.00	-	-	19	54.00
15	Jharkhand	1	200.00	-	-	81	839.00	-	-	82	1,039.00
16	Karnataka	-	-	-	-	621	5,734.20	1	5.00	622	5,739.20
17	Kerala	-	-	-	-	172	2,857.50	9	180.00	181	3,037.50
18	Madhya Pradesh	-	-	2	1,000.00	143	947.00	2	10.00	147	1,957.00
19	Maharashtra	-	-	-	-	1,285	12,220.05	22	782.00	1,307	13,002.05
20	Manipur	-	-	-	-	5	36.00	-	-	5	36.00
21	Meghalaya	-	-	-	-	2	6.00	-	-	2	6.00
22	Nagaland	-	-	-	-	3	111.00	-	-	3	111.00
23	Odisha	-	-	-	-	118	1,222.00	-	-	118	1,222.00
24	Puducherry	-	-	-	-	9	321.00	-	-	9	321.00
25	Punjab	-	-	-	-	49	138.00	2	20.00	51	158.00
26	Rajasthan	-	-	-	-	203	780.80	3	20.00	206	800.80
27	Tamil Nadu	-	-	-	-	496	6,346.85	13	247.00	509	6,593.85
28	Telangana	-	-	-	-	474	4,538.10	2	15.00	476	4,553.10
29	Tripura	-	-	-	-	2	2.00	-	-	2	2.00
30	Uttar Pradesh	-	-	-	-	694	5,464.72	28	194.50	722	5,659.22
31	Uttarakhand	-	-	-	-	47	294.00	1	5.00	48	299.00
32	West Bengal	-	-	-	-	360	4,061.88	22	115.00	382	4,176.88
Total		3	202.00	5	601,002.00	7,214	76,316.30	145	3,465.50	7,367	680,985.80

Table 5.1: Obligation of Contribution wise Active LLPs as on 31st January 2016			
Sl. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)
1	Up to 1 lakh	7,126	2,322.59
2	Above 1 lakh to 5 lakh	32,312	62,884.59
3	Above 5 lakh to 10 lakh	4,077	36,233.32
4	Above 10 lakh to 25 lakh	3,791	68,838.94
5	Above 25 lakh to 50 lakh	1,771	69,495.86
6	Above 50 lakh to 1 crore	1,409	114,658.34
7	Above 1 crore to 2 crore	955	157,153.38
8	Above 2 crore to 5 crore	709	242,195.00
9	Above 5 crore to 10 crore	374	286,121.68
10	Above 10 crore to 25 crore	263	430,786.90
11	Above 25 crore to 100 crore	165	822,172.78
12	Above 100 crore	48	1,373,857.03
	Total	53,000	3,666,720.41

Table 5.2: Economic Activity-wise Active LLPs as on 31st January 2016			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	1,001	45,381.59
II	Industry	12,112	1,202,680.65
1	Manufacturing	5,796	448,414.73
i	Food stuffs	1,008	63,594.38
ii	Leather & products thereof	101	4,214.74
iii	Machinery & Equipments	1,063	59,422.56
iv	Metals & Chemicals, and products thereof	1,459	181,343.40
v	Others	572	37,646.47
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	552	46,016.70
vii	Textiles	963	53,676.49
viii	Wood Products	78	2,500.00
2	Construction	5,661	493,717.87
3	Electricity, Gas & Water Companies	312	242,219.84
4	Mining & Quarrying	343	18,328.20
III	Services	39,881	2,418,594.17
1	Business Services	20,747	892,079.39
2	Trading	6,374	478,288.78
3	Real Estate and Renting	6,261	572,343.83
4	Community, personal & Social Services	4,503	189,617.19
5	Finance	866	252,678.62
6	Transport, storage and Communications	1,104	32,303.32
7	Insurance	26	1,283.04
IV	Others	6	64.00
	Total	53,000	3,666,720.41

Note: Obligation of Contribution consists of tangible and intangible property or other benefits brought in by the partners to the Limited Liability Partnership.

Table 5.3: Economic Activity wise LLPs Registered during January 2016			
Sl.No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	34	232.87
II	Industry	353	7,456.39
1	<i>Manufacturing</i>	202	2,968.24
i	<i>Food stuffs</i>	41	419.30
ii	<i>Machinery & Equipments</i>	26	182.00
iii	<i>Metals & Chemicals, and products thereof</i>	51	1,327.90
iv	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	22	81.14
v	<i>Textiles</i>	44	510.90
vi	<i>Wood Products</i>	4	62.10
vii	<i>Others</i>	14	384.90
2	<i>Construction</i>	132	4,226.52
3	<i>Electricity, Gas & Water Companies</i>	8	111.65
4	<i>Mining & Quarrying</i>	11	149.98
III	Services	1,183	15,757.36
1	<i>Business Services</i>	568	6,306.86
2	<i>Trading</i>	235	4,111.56
4	<i>Real Estate and Renting</i>	166	3,839.71
3	<i>Community, personal & Social Services</i>	149	1,007.45
5	<i>Transport, storage and Communications</i>	42	201.26
6	<i>Finance</i>	20	218.52
7	<i>Insurance</i>	3	72.00
	Total	1,570	23,446.63

Note: Obligation of Contribution consists of tangible and intangible property or other benefits brought in by the partners to the Limited Liability Partnership.

Table 6.1: State/UT wise Registration of OPC,LLP and Foreign Companies during January 2016				
Sl. No.	State/UT	OPC	LLP	Foreign Companies
1	A&N Islands	-	-	-
2	Andhra Pradesh	11	24	-
3	Arunachal Pradesh	-	-	-
4	Assam	5	2	-
5	Bihar	24	12	-
6	Chandigarh	1	7	-
7	Chhattisgarh	3	9	-
8	Dadra & Nagar Haveli	-	3	-
9	Daman and Diu	-	-	-
10	Delhi	59	265	3
11	Goa	-	7	-
12	Gujarat	15	142	-
13	Haryana	14	43	2
14	Himachal Pradesh	-	2	-
15	Jammu and Kashmir	5	4	-
16	Jharkhand	7	6	-
17	Karnataka	36	89	1
18	Kerala	7	39	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	5	47	-
21	Maharashtra	70	461	3
22	Manipur	1	-	-
23	Meghalaya	-	-	-
24	Mizoram	-	-	-
25	Nagaland	-	-	-
26	Odisha	10	4	-
27	Puducherry	-	-	-
28	Punjab	4	15	-
29	Rajasthan	9	64	-
30	Sikkim	-	-	-
31	Tamil Nadu	19	58	1
32	Telangana	25	52	-
33	Tripura	-	-	-
34	Uttar Pradesh	38	91	-
35	Uttarakhand	4	2	1
36	West Bengal	14	122	-
Total		386	1,570	11